

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. 38**

**TO BE ANSWERED ON FEBRUARY 06, 2023**

**RELEASE OF FUNDS UNDER PMAY-U FOR HIMACHAL PRADESH**

**NO. 38. DR. SIKANDER KUMAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of funds released to all States under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 2020, year-wise;
- (b) the allocation of funds under the PMAY-U for the State of Himachal Pradesh;
- (c) the details of projects applied, approved and executed under the PMAY-U since 2020 in the said State, district-wise; and
- (d) the details of beneficiaries under the PMAY-U in the said State, district-wise since 2020, year-wise?

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

(a) to (d): A statement is laid on the Table of the Sabha.

## STATEMENT

### **STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 38 FOR 06.02.2023 REGARDING 'RELEASE OF FUNDS UNDER PMAY-U FOR HIMACHAL PRADESH'**

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Against the validated demand of 1.12 crore houses, as on 31.03.2022, 122.69 lakh houses were sanctioned, out of which more than 1.07 crore have been grounded and 68.02 lakh have been completed/delivered to the beneficiaries. The details of funds sanctioned and year-wise released to the all States/Union Territories (UTs) including Himachal Pradesh under the PMAY-U since 2020 is at Annexure-I.

(c) & (d): The district-wise details of houses sanctioned, grounded for construction and completed alongwith number of projects sanctioned under PMAY-U in Himachal Pradesh since 2020 is at Annexure-II.

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**State/UT-wise details of Central Assistance sanctioned and year-wise released since 2020 under PMAY-U including Himachal Pradesh**

(As on 23.01.2023)

S. No.	Name of the State/UT	Central Assistance Sanctioned since inception (₹ in crore)	Central Assistance Released since 2020 (₹ in crore)		
			2020-21	2021-22	2022-23
1	AndhraPradesh	31,622.09	2,417.09	2,464.92	5,256.63
2	Bihar	5,153.40	571.50	92.30	28.42
3	Chhattisgarh	4,849.88	689.95	389.13	606.03
4	Goa	74.60	36.95	7.98	4.50
5	Gujarat	21,913.30	3,029.14	4,099.44	1,951.21
6	Haryana	2,953.74	287.71	173.90	77.94
7	HimachalPradesh	241.08	32.81	47.04	6.31
8	Jharkhand	3,686.64	535.15	258.32	17.08
9	Karnataka	11,587.96	1,089.87	533.48	847.59
10	Kerala	2,759.58	173.58	378.88	109.31
11	MadhyaPradesh	15,822.64	2,411.03	2,003.46	1,630.64
12	Maharashtra	27,690.75	3,689.51	3,380.40	2,427.40
13	Odisha	3,344.18	386.39	333.66	200.47
14	Punjab	2,339.21	506.41	255.88	249.62
15	Rajasthan	5,262.89	788.65	1,013.79	449.47
16	TamilNadu	11,253.10	1,575.24	1,578.91	356.29
17	Telangana	4,465.81	775.36	294.95	106.45
18	UttarPradesh	26,638.08	4,859.54	3,915.16	1,691.30
19	Uttarakhand	1,159.41	160.76	90.27	94.24
20	WestBengal	11,094.38	1,606.02	431.24	1,034.72
<b>Sub-total(States)</b>		<b>1,93,912.73</b>	<b>25,622.66</b>	<b>21,743.11</b>	<b>17,145.66</b>
21	ArunachalPradesh	189.92	8.57	27.71	0.05
22	Assam	2,445.88	125.50	182.53	155.90
23	Manipur	841.20	99.94	0.14	98.43
24	Meghalaya	72.34	1.30	16.97	4.50
25	Mizoram	624.88	71.92	15.51	0.36
26	Nagaland	511.02	106.43	34.19	-
27	Sikkim	11.95	1.57	1.41	0.62
28	Tripura	1,513.52	233.95	63.44	53.44
<b>Sub-total(NEStates)</b>		<b>6,210.72</b>	<b>649.19</b>	<b>341.90</b>	<b>313.30</b>
29	A&NIslands	5.87	0.46	1.06	0.03
30	Chandigarh	29.03	9.18	3.49	1.91
31	D&NHandD&D	221.50	45.55	27.91	25.15
32	Delhi	696.94	144.15	46.85	34.43
33	Jammu & Kashmir	756.15	131.54	44.37	5.23
34	Ladakh	31.10	0.43	4.44	0.07
35	Lakshadweep	-	-	-	-
36	Puducherry	258.30	37.10	17.61	4.01
<b>Sub-total(UTs)</b>		<b>1,998.90</b>	<b>368.41</b>	<b>145.73</b>	<b>70.83</b>
<b>GrandTotal</b>		<b>2,02,122</b>	<b>26,640</b>	<b>22,231</b>	<b>17,530</b>

Annexure-II referred in reply to RS SQ No.38 due for answer on 06.02.2023

**District-wise details of houses sanctioned, grounded for construction and completed alongwith the number of beneficiaries and number of projects sanctioned under PMAY-U in Himachal Pradesh**

S.No.	Name of District	No of Projects	Houses Sanctioned since inception	No. of Beneficiaries sanctioned PMAY-U since 2020			Houses Grounded	Houses Completed
				2020-21	2021-22	2022-23		
1	Bilaspur	36	1,093	176	222	123	1,079	826
2	Chamba	22	672	109	78	51	670	493
3	Hamirpur	31	490	63	88	28	488	366
4	Kangra	46	2,532	494	620	209	2,526	1,407
5	Kinnaur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	Kullu	14	444	6	221	65	442	191
7	LahulAndSpiti	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Mandi	46	2,011	320	324	280	2,006	1,088
9	Shimla	45	1,517	434	225	185	1,263	966
10	Sirmaur	17	878	253	189	73	863	588
11	Solan	32	1,403	340	288	195	1,337	1,234
12	Una	75	2,209	199	637	98	2,206	1,704
<b>Total</b>		<b>364</b>	<b>13,249</b>	<b>2,394</b>	<b>2,892</b>	<b>1,307</b>	<b>12,880</b>	<b>8,863</b>